

CENTRAL BUREAU OF INVESTIGATION
(INFORMATION SECTION)

CBI Apprehends Two Officials of Enforcement Directorate in Rs. Five Lakh Bribery case

Dated: 23.10.2026

The Central Bureau of Investigation (CBI) has apprehended Enforcement Officer and Head-Constable of Enforcement Directorate Office, Lucknow Zone, Lucknow, in a bribery case.

The CBI registered the instant case on 23.10.2026 against the Head-Constable of Enforcement Directorate, Lucknow and unknown officials of ED, Lucknow based on a complaint. It was alleged that the accused Head-Constable of Enforcement Directorate demanded bribe from the father of the complainant for helping him in the ED case in which he received two summons in the month of August and September 2026 from Enforcement Directorate, Lucknow Zone.

The CBI laid a trap on 23.10.2026 and caught the accused Head-Constable, Enforcement Directorate, Lucknow Zone, Lucknow, red-handed while demanding and accepting bribe of Rs. 5,00,000 on behalf of Enforcement Officer, ED Office, Lucknow Zone, Lucknow for favouring the father of the complainant in ED case. Both the accused persons have been apprehended.

Further Investigation is underway.

The strict action by the Central Bureau of Investigation (CBI) against corrupt public servants underscores its firm commitment to curbing corruption. Citizens who come across instances of corruption or are subjected to demands for bribes by public officials are encouraged to report such matters. They may visit the Office of CBI, ACB, Delhi, 1st Floor, CBI Building, CGO Complex, Lodhi Road, New Delhi, or call on 011-24367887 and mobile No. 9650394847 to lodge their complaints or share any relevant information.